

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.04.2023

ORDER NO. 72 of 2023

Hon'ble President is pleased to partially modify the roster order no. 50 of 2023 for **CESTAT, Chennai** from **19.04.2023** to **28.04.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 19.04.2023 to 28.04.2023	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 19.04.2023 to 28.04.2023	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Single Member matters

Note:

1. In the event of leave/tour of Judicial Member, the Technical Member in the Division Bench will also hear Single Member cases. Mr. V. S. Rao, Member (Technical) will sit in the Division Bench in the event of leave/tour of Mr. M. Ajit Kumar, Member (Technical).

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar